

Defective Case Register from 2025-06-26 to 2025-06-26

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/25278/2025	KRISHNA CHANDRA SAHU	2025-06-26	1. Date of order not correctly furnished Sl. no.12 in Index and line no.11 in page no.14 of the petition.
2	D-WP(C)/23948/2025	SUBHADUTTA ROUTRAY	2025-06-26	.Subject Code Not Furnished .
3	D-CONTC/25428/2025	ADV.	2025-06-26	1.Serial No. of the opp.parties not properly indicated.
4	D-CONTC/23385/2025	PRAVASH CHANDRA JENA	2025-06-26	1. Subject code incorrectly mentioned
5	D-ABLAPL/18978/2025	TARA PRASAD MOHAPATRA	2025-06-26	1. Page 8 and 9 not legible. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
6	D-WP(C)/25185/2025	UMAKANT SAHOO	2025-06-26	.Petition not correctly addressed to Honorable Court
7	D-WP(C)/25182/2025	UMAKANT SAHOO	2025-06-26	.Petition not correctly addressed to Honorable Court
8	D-ABLAPL/19043/2025	BIJAN KUMAR MISHRA	2025-06-26	14-NOT PROPERLY INDEXED.
9	D-CRLMC/18971/2025	SURESH KUMAR JENA	2025-06-26	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1. As per order under Annexure-3 the name of the Lower Court does not tally with Synopsis and Petition.2.C.Copy of F.I.R. not filed.
10	D-CONTC/23375/2025	PRAVASH CHANDRA JENA	2025-06-26	Code Incorrectly mentioned
11	D-WP(C)/25106/2025	PABITRA KUMAR NAYAK	2025-06-26	Petition not correctly addressed to Honorable Court 1.D.C.Fee of Rs6/- to be paid on the Petition(C.T)
12	D-MSA/24158/2025	DEVASHIS PANDA	2025-06-26	Put up for further S.R after filing of the C.Copy/Free Copy of Tribunal order dt.20-03-2025
13	D-WP(C)/24661/2025	NISHIKANTA MISHRA	2025-06-26	1.Deficient court fee Rs 42/-not paid .
14	D-CRLMC/18830/2025	DIGAMBARA MISHRA	2025-06-26	1. Certified copy of annex-1 not filed
15	D-BLAPL/18235/2025	SOUBHAGYA KUMAR DASH	2025-06-26	1-Age of the Petitioner in cause title not tally with Rejection order.2-Date of Rejection order in paragraph no. 6 of the petition not tally with Annexure -4 3.Name Of The Filing Advocate Not In Capital Letters In The Petition
16	D-CMP/24433/2025	ACHYUTANANDA PATTANAIK	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

17	D-BLAPL/18909/2025	SUDHANSU SEKHAR DASH	2025-06-26	i) Annexure -1 not attested.
18	D-ABLAPL/18942/2025	LALATENDU SAMANTARAY	2025-06-26	Paragraphs Properly not mention in affidavit.
19	D-MACA/23211/2025	KAPILA CHARAN NAYAK	2025-06-26	1.Period of Delay 74 days 2. Court Fee Rs750/ payable , not paid, 3. Vakalatnama properly stamped, Executed and accepted - not properly stamped, deficit stamp w. f , fee Rs2, Rs 50, Rs10 to be stamp
20	D-BLAPL/19031/2025	SIDHARTHA DAS	2025-06-26	1. This case related to sexual Offence under POCSO, Victim,Parent and address deleted from the application copy as per Standing order-3/24 and put up for S.R there after
21	D-BLAPL/18901/2025	BHARAT BHUSAN ROUTRAY	2025-06-26	i)Annexure -1 not mentioned in page- 8 and not attested.
22	D-BLAPL/18896/2025	PRATIK NAYAK	2025-06-26	i)Date of F.I.R. of the Date Chart not tally with Annexure -1.ii)page 11 not legible.
23	D-CMP/24482/2025	ACHYUTANANDA PATTANAIAK	2025-06-26	This may be regd. as WP(C)
24	D-WA/25164/2025	ATUL TRIPATHY	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Page no. 278 not available ii) Page nos. 334 and 337 neat and legible are to be filed.iii) Appellant no.1 2 and Proforma Respondents no. 2 6 are not party in Wp(c).iv)Op no. 5 and 6 in wp(c) not made a parties in appeal memo.
25	D-RSA/24652/2025	DWARIKA PRASAD MOHANTY	2025-06-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
26	D-ABLAPL/18986/2025	SUSANTA KUMAR BARAL	2025-06-26	1. Page no-10 is not legible
27	D-WP(C)/25189/2025	UMAKANT SAHOO	2025-06-26	.Petition not correctly addressed to Honorable Court
28	D-BLAPL/19036/2025	KISHORE KUMAR MISHRA	2025-06-26	1. In Index of he application it is mentioned BLAPL No of 2023 instead of 2025. 2. FIR Copy and Rejection order mentioned as Annexure-1 and 2 in the application is not mentioned in the Annexure.
29	D-WA/25163/2025	ATUL TRIPATHY	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Put up for SR after filing of Cause title in wp (c).
30	D-CONTC/22582/2025	JANAKI KANTA MAHAPATRA	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED. 2.LEGIBLE and NEAT COPY OF PAGE NOS.12 and 14 BE FILED
31	D-CMP/23113/2025	BADRI NARAYAN PANDA	2025-06-26	1.Petitioner is not a Partner/Party in the Trial Court.2.O.P No-2 being Dead and His P.L.Rs though substituted are not Parties in this Petition.

32	D-WP(C)/25125/2025	DEEPALI MAHAPATRA	2025-06-26	page nos.11 14 15 and 20 not neat and legible.
33	D-ARBP/24699/2025	AMIT PRASAD BOSE	2025-06-26	1. Father name not furnished in Affidavit.
34	D-CONTC/22924/2025	ADV	2025-06-26	Date of copy of order not tally with Index.Date of receipt not filed.
35	D-WP(C)/25178/2025	UMAKANT SAHOO	2025-06-26	.Petition not correctly addressed to Honorable Court
36	D-CRLMC/18999/2025	PRASANTA KUMAR SAHOO	2025-06-26	1. C.Copy of Criminal Proceeding being G.R.Case No.508/2025 arising out of Mahila P.S. Case No.86/2025 not filed.2. As per order dated 28.08.2023 passed in C.P.No. 315/2020 under Annexure-5 not furnished in Book mark..
37	D-CRLA/17734/2025	UMA CHARAN MISHRA	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Vernacular certificate not furnished in I .A-1590/2025
38	D-MATA/25284/2025	MD. GOLAM MADANI	2025-06-26	Period of Delay 20 days
39	D-BLAPL/16307/2025	BIJOY SWAROOP NANDA	2025-06-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Annexure 3 not tally with Index
40	D-WP(C)/24608/2025	SIDHESWAR MALLIK	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Sl. no.4 of affidavit not proper. 2. page no.43 not neat.
41	D-WP(C)/24667/2025	PRAFULLA KUMAR MOHAPATRA	2025-06-26	Page No. 19 not legible.
42	D-WP(C)/25124/2025	SAMEER KUMAR DAS	2025-06-26	Page nos 13 and14 not neat
43	D-CMP/24483/2025	ACHYUTANANDA PATTANAIK	2025-06-26	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Deficit A. Fee of Rs.18/- to be Paid.
44	D-ABLAPL/18913/2025	BINI MISHRA	2025-06-26	1.Index is not properly serial numbered. 2. Synopsis and Date Chart not properly paginated and signed by the Advocate.
45	D-WP(C)/24977/2025	RABINDRA KUMAR PATTANAIK	2025-06-26	23-NOMENCLATURE NOT CORRECTLY FURNISHED . Put up for SR after chenging of the Nomenclature asC M P

46	D-CRLA/18872/2025	KARUNAKAR GAYA	2025-06-26	Copy of the order dt., mentioned in Index and Para no.3 (IN ANNEXURE-2) does not tally
47	D-CRLREV/18953/2025	APARESH BHOI	2025-06-26	Petitioner no.2 to 4 have not sworn affidavit in revn petn and I .A nos.474 and 475 of 2025 .
48	D-BLAPL/18886/2025	SIDHARTHA SANKAR RAY (2)	2025-06-26	Seal of Attesting Jailer in V Nama is not Legible.
49	D-MACA/23273/2025	PRASANTA KUMAR MAHALI	2025-06-26	Period of Delay 31 days
50	D-CRLMP/18634/2025	GYANA RANJAN MAHAPATRA	2025-06-26	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
51	D-FAO/24911/2025	SUBRAT SATPATHY	2025-06-26	receipt reg deposit of compensation not filed
52	D-BLAPL/19051/2025	TAPAN MISHRA	2025-06-26	Page no.12 and 15 not legible.
53	D-MATA/25326/2025	JYOTIRMAYA SAHOO	2025-06-26	3-AUTHENTICATION FEE IS DEFICIENT. Period of Delay 25 days
54	D-MACA/23207/2025	ADAM ALI KHAN	2025-06-26	Period of Delay 117 days 2.statutory deposit not made
55	D-ABLAPL/18907/2025	PRAKASH KUMAR MISHRA	2025-06-26	1.In the Index P.S. Case No. under Annexure-2 is not correct. 2.P.S. Case No. is not correctly furnished in Para-5 of the petition. 3. Page Nos. 14 and 15 under Annexure-1 are side Cut off.
56	D-WA/22161/2025	SANGRAM KESHARI MISHRA	2025-06-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Receipt showing copy Not served in CGC. i) WP(C) no. wrongly mention in Index and petition.ii) Page no. 65 and 66 not legible.
57	D-CRLMC/19041/2025	LAXMIDHAR DASH	2025-06-26	14-NOT PROPERLY INDEXED. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . Index not properly page marked.C.copy of FIR not filed . The case may be registered as CRLMA.
58	D-WP(C)/25118/2025	SUBHANKAR ROUT	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-CONTC/22845/2025	ADV.	2025-06-26	PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED 2.
60	D-BLAPL/18892/2025	SATYA RANJAN MULIA	2025-06-26	1) Name of the informant should be redacted from the paragraph no. 2 of the petition.
61	D-WP(C)/23795/2025	SANTOSH KUMAR MAHANTY	2025-06-26	.Subject Code incorrectly Mentioned

62	D-CRLMC/18667/2025	LAMBODOR ACHARI	2025-06-26	1. Fathers name of the petitioner in cause title not tally with affidavit. 2.Petition not correctly addressed to Honorable Court
63	D-BLAPL/19042/2025	KISHORE KUMAR MISHRA	2025-06-26	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1.Put up SR after redacting the name of Informant/victim and their relatives from this petition.
64	D-BLAPL/18948/2025	SURYAKANTA DWIBEDI	2025-06-26	Jailer seal and signature not signed in the v.nama.
65	D-CRLMC/18706/2025	RAGHUNATH BISWAL	2025-06-26	1. Occupation not furnished in affidavit
66	D-WP(C)/24767/2025	SUBHASIS MOHAPATRA	2025-06-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
67	D-CRLA/17724/2025	BISWAJIT MOHANTY	2025-06-26	Judgement passed in S .T case no.-28/13 and 29/13 but in appeal memo only S .T NO.-28/13 furnished .
68	D-WP(C)/25196/2025	UMAKANT SAHOO	2025-06-26	.Petition not correctly addressed to Honorable Court
69	D-RSA/24109/2025	SUDEEP KUMAR SARANGI	2025-06-26	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. 2.Original/Xerox copy of P.O.A not accompanied.
70	D-ABLAPL/18908/2025	AGNISIKHA RAY	2025-06-26	1.Synopsis and Date Chart not mentioned in the Index. 2.Page No. 5 not signed by the Advocate. 3. Paragraphs in the petition is not mentioned under Declaration in the Affidavit . 4. Page No. 8 is not legible.
71	D-BLAPL/18856/2025	CHIRANJIB ROUT	2025-06-26	1) Date of incident and Date of F.I.R. mentioned incorrect in the List of Dates.
72	D-CMP/24484/2025	ACHYUTANANDA PATTANAIK	2025-06-26	This may be regd. as WP(C).
73	D-BLAPL/19060/2025	KISHORE KUMAR MISHRA	2025-06-26	1. As per rejection order under Annexure-1, in T.R.35/2025 not mentioned in the cause title.Put up for further S.R. 2.As per standing order the name of victim/informant shall not be mentioned in the petition.
74	D-WP(C)/24211/2025	SHIBANI SHANKAR PRADHAN	2025-06-26	.Receipt Showing Serv.copy To cg not Filed.
75	D-CONTC/23326/2025	ADV.	2025-06-26	1. Sl. no. 4 of affidavit and al so sl. no. of paragraphs not correct .2. In cause title „NESCO not mentioned on op.address as per annex.1.
76	D-EXP/24263/2025	LAXMAN BHOI	2025-06-26	AU fee Rs 3/- to be filed
77	D-CONTC/22852/2025	ADV.	2025-06-26	Paragraph not correctly mentioned in the affidavit.

78	D-ABLAPL/18983/2025	SOUBHAGYA KUMAR DASH	2025-06-26	1. In Synopsis, P.S case no and G.R case no is not tally with cause title
79	D-WP(C)/25180/2025	UMAKANT SAHOO	2025-06-26	Petition not correctly addressed to Honorable Court
80	D-BLAPL/19035/2025	ADITI HOTA	2025-06-26	1. In declaration and Solemnly Affirm under Affidavit, W/O mentioned instead of F/O of the deponent 2. In paragrapg-5 of the application copy of rejection order is annexed herewith mentioned Annexure-2 instead of Annexure-1
81	D-RSA/24147/2025	SOURAV SUMAN BHUYAN	2025-06-26	1. Court Fee Rs.10785/- Payable Not Paid. 2. C.fee already paid in the Lower Appellate Court Decree Hence Payable.
82	D-WP(C)/23474/2025	CHITRASEN PARIDA	2025-06-26	At page no.62 Annex-5 not exhibited.
83	D-WP(C)/24775/2025	SUSANTA SEKHAR MOHAPATRA	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
84	D-CONTC/23541/2025	ADV.	2025-06-26	1.W.P.(c)No.21508 of 2024 is Wrongly indicated as W.P.(c) No.21508 of 2023 in Paragraph-6
85	D-WP(C)/24649/2025	DR. NIRANJAN SWAIN	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished in the petition.2. Paragraph no. not correctly furnished on declaration in I.A.
86	D-ABLAPL/18703/2025	BIJAY KUMAR BEHERA	2025-06-26	i)Averments of the address taken in the petition seems wrong.
87	D-CRLREV/18612/2025	PRABIR KUMAR RAY	2025-06-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs Decree Rs.6.60p to be paid. (b) Appellate Court Judgement Rs.8.80p to be paid 2. I.A.No.not mentioned in I.A.3. Paragraph no. not correctly furnished on declaration in I.A.
88	D-WP(C)/24635/2025	BHUBANANDA LENKA	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age and paragraph no. not correctly furnished on declaration.2. Synopsis and Date chart not alphabetic paginated in Index.
89	D-WP(C)/24603/2025	TUKUNA KUMAR MISHRA	2025-06-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Welfare fund of Rs 50/- not filed.
90	D-WP(C)/25549/2025	SASWATI MOHAPATRA	2025-06-26	Date not correctly mentioned in para 3(e)

91	D-CMP/25235/2025	JAGABANDHU SAHU	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
92	D-WP(C)/25134/2025	SAMEER KUMAR DAS	2025-06-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
93	D-CONTC/22477/2025	SATRUGHNA DASH (A)	2025-06-26	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
94	D-CRLA/18556/2025	DALIRANI BEHURAY	2025-06-26	Para no. wrongly furnished in declaration of affidavit
95	D-WP(C)/24669/2025	PRAFULLA KUMAR MOHAPATRA	2025-06-26	Page No. 19 not legible
96	D-WP(C)/25175/2025	KISHORE KUMAR JENA	2025-06-26	1.Date ROR not tally with Annexure 5 as per index.
97	D-ABLAPL/19017/2025	RUDRA PRASAD MOHAPATRA	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
98	D-BLAPL/19012/2025	AMLAN SHAKTI PAUL	2025-06-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished in the petition.2.Provision of Law not correctly furnished.
99	D-CRLMC/18932/2025	SUSIL KUMAR PATTNAIK	2025-06-26	S.T no,G.R No,P.S No not tally with cause title and Rejection order.P.S no not tally with cause title and FIR .
100	D-ABLAPL/19056/2025	JYOTIRMAYA SAHOO	2025-06-26	1. Annexure-1 is not neat and legible
101	D-CRLREV/18939/2025	BIBHU PRASAD MOHANTY	2025-06-26	Period of Delay 925 Days 2. In para -1 of I .A -473/2025 year of p.s case furnished is not correct .
102	D-WP(C)/24555/2025	MANAS KUMAR CHAND	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 72 not neat.
103	D-WP(C)/24600/2025	PANCHANAN SAHOO	2025-06-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of Advocate not in capital letter in Vnama.
104	D-BLAPL/19038/2025	KISHORE KUMAR MISHRA	2025-06-26	14-NOT PROPERLY INDEXED. 1.Annexures not mentioned in Petition 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
105	D-MACA/25029/2025	RAMESH CHANDRA PRADHAN	2025-06-26	being aggrieved not furnished in petition
106	D-CRLA/17539/2025	AKSHAYA KUMAR SUBUDHI	2025-06-26	Put up for S.R. after redacting the name of mother of victim from appeal memo.

107	D-ABLAPL/18998/2025	PRASANTA KUMAR SAHOO	2025-06-26	1. Page Nos. 14 15 16 17 and 20 under Annexures 1 and 2 are not neat and legible.
108	D-CRLREV/18542/2025	PRATYUSHA NAIDU	2025-06-26	1. Description of annex.2 in para 8 and also annex.4 in para 9 of petition not tally with index. 2. Annex .5 not mentioned in petition.3.C.T.of annex. 7 to be filed.4.Description of annex.8 in index not tally with annex-8 marked.5. Certificate reg.non filing of Rev.petition before Session Judge not furnished
109	D-BLAPL/18857/2025	CHIRANJIB ROUT	2025-06-26	page 10 partly legible
110	D-ABLAPL/19057/2025	JYOTIRMAYA SAHOO	2025-06-26	1. In Annexure-1, page no-7 is not legible
111	D-ABLAPL/18916/2025	SUSANTA KUMAR LENKA	2025-06-26	1.Paragraphs in the petition are not properly serial numbered. 2.Petitioner No.1 is not authorised by Petitioner No.3 to swear the Affidavit on her behalf
112	D-BLAPL/19065/2025	CHANDAN SAMANTARAY	2025-06-26	1. No. of F.I.R. under Annexure-1 does not tally with para-1 of the petition.
113	D-CRLA/17745/2025	ACHYUTANANDA PATTANAIK	2025-06-26	deficit A .fees of Rs.29.65 paisa to be paid
114	D-WP(C)/25217/2025	AGASTI KANUNGO	2025-06-26	Paragraphs as per the petition not correctly furnished in the declaration of the affidavit.
115	D-MACA/23294/2025	DEBASISH PATNAIK	2025-06-26	further S.R after filling of c copy
116	D-CRLA/17894/2025	SOUBHAGYA KUMAR DASH	2025-06-26	The name of trial court not fully mention in synopsis,entire petition and I.As.
117	D-CRLMC/18663/2025	SIDDHANT SARANGI	2025-06-26	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Certified copy of annex-1 not filed.
118	D-CMP/23288/2025	SUDHANSU SEKHAR JENA	2025-06-26	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
119	D-WP(C)/24637/2025	RANJAN KUMAR BEHERA	2025-06-26	1. Page nos.36 and 40 not neat and legible.
120	D-CRLA/16924/2025	RAJENDRA KUMAR DASH	2025-06-26	Put up for S.R. after filing of consolidated appeal memo
121	D-WP(C)/25396/2025	ALOK KUMAR MOHAPATRA	2025-06-26	1.Hologram of Rs 50 /- not paid in V.nama.
122	D-BLAPL/18974/2025	SUSANTA SEKHAR PARIDA	2025-06-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
123	D-WP(C)/24102/2025	SANTOSH KUMAR MAHANTY	2025-06-26	.Subject Code incorrectly Mentioned

124	D-BLAPL/18898/2025	JUGALA KISHORE PANDA	2025-06-26	i)Date of Charge sheet in Date Chart not tally with Annexure -2.ii)Age of the petitioner not tally with Annexure -3.
125	D-WP(C)/24735/2025	DILLIP KUMAR BEHERA	2025-06-26	PAGE 14 NOT NEAT
126	D-BLAPL/19075/2025	HIMANSHU BHUSAN DASH	2025-06-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
127	D-WP(C)/24602/2025	BHABANI SANKAR MISHRA	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 and 12not neat.
128	D-WP(C)/24666/2025	PRAFULLA KUMAR MOHAPATRA	2025-06-26	Page no.19 not legible.
129	D-ARBP/24630/2025	JATINDRA KUMAR MOHAPATRA	2025-06-26	1. Page nos.17 to 20 not legible.
130	D-WP(C)/25222/2025	AGASTI KANUNGO	2025-06-26	Paragraphs as per the petition not correctly furnished in the declaration of the affidavit.
131	D-WP(C)/24614/2025	SANTOSH KUMAR BEHERA	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 23 to 25 not neat.
132	D-ABLAPL/18979/2025	TARA PRASAD MOHAPATRA	2025-06-26	1.Signature of the deponent in the Affidavit not tally with his name indicated in the cause title. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
133	D-ABLAPL/18701/2025	PRASANTA KUMAR SAHOO	2025-06-26	i)Synopsis and Date Chart not page marked.
134	D-WP(C)/23480/2025	JAGAMOHAN PATTANAIK	2025-06-26	occupation of the petitioner not furnished in affidavit
135	D-CRLA/17623/2025	TUSAR KUMAR MISHRA	2025-06-26	Deficit A .fees of Rs . 31.85 paisa to be paid
136	D-CONTC/22848/2025	ADV.	2025-06-26	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
137	D-BLAPL/18524/2025	NILAKANTHA JUJHARSINGH	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 31-As per standing order the name of victim/informant shall not be mentioned in the petition. Page 16 and 17 not neat.
138	D-WP(C)/25128/2025	SAMEER KUMAR DAS	2025-06-26	Page no.13 not neat.
139	D-BLAPL/19054/2025	BISWAJIT TRIPATHY	2025-06-26	Copy of FIR not filed as per Index.
140	D-ABLAPL/18924/2025	PRAVASH CHANDRA JENA	2025-06-26	1.In para-2, P.S. Case No not correctly furnished. 2.Paragraphs under the petition not correctly mentioned in the Declaration under Affidavit.

141	D-CRLMC/18660/2025	SIDDHANT SARANGI	2025-06-26	1. This case related to sexual offence the name of victim and her address deleted from petition as per the standing order 3 / 2024 and put up for SR thereafter.
142	D-ABLAPL/18990/2025	SUSHANTA KUMAR DAS	2025-06-26	1. Page no -12 and 13 is not annexed properly.
143	D-RVWPET/22664/2025	SADASIVA PATRA (1)	2025-06-26	AU fee Rs 2.25/ to be paid
144	D-WP(C)/24789/2025	DEEPALI MAHAPATRA	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 16 to 22 not neat.
145	D-WP(C)/24606/2025	SANTOSH KUMAR BEHERA	2025-06-26	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.24 and25 partly neat.
146	D-CRLMP/18778/2025		2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Page marking not correct.Notarial stamp of Rs.30/- not paid in affidavit in petition and IA.JMFC Soro should not be made opp. . party
147	D-CRLREV/18840/2025	PRATYUSHA NAIDU	2025-06-26	1 .In certificate of revision petition last line left uncompleted and certificate of good ground not furnished . S .T case no. not correctly furnished in para-1 of synopsis para -3 of revn .petn .
148	D-WP(C)/25177/2025	UMAKANT SAHOO	2025-06-26	.Petition not correctly addressed to Honorable Court
149	D-WP(C)/25191/2025	UMAKANT SAHOO	2025-06-26	.Petition not correctly addressed to Honorable Court
150	D-CRLMC/18702/2025	RAGHUNATH BISWAL	2025-06-26	1. Occupation not furnished in affidavit.
151	D-ABLAPL/18988/2025	DEBIDUTTA MOHAPATRA	2025-06-26	1. Page no-18 and 19 is not annexed properly
152	D-CRLMC/18550/2025	SANTOSH KUMAR DWIVEDY	2025-06-26	1. Address of the Qtr. number in cause title not tally with affidavit. 2. ICC case number not correctly furnished in para no.2.
153	D-WP(C)/23757/2025	SAMEER KUMAR DAS	2025-06-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 101 136 138 148 152 and 170 not neat.
154	D-CRLA/18823/2025	DEVASHIS PANDA	2025-06-26	Date of impugned order wrongly mentioned in being aggrieved portion.
155	D-CRLREV/18843/2025	BIJAYA KUMAR RAGADA	2025-06-26	AU fee Rs 4.40 paisa not paid on annexure- 1 2.Code Indicated but appears not correct . 3 .B .C .E no. furnished in synopsis ,date chart does not tally with B .C .E no. furnished in affidavit and declaration . 4 .Spl . case no .furnished in synopsis and cause title does not tally with each other and also not with c .copy filed under annexure-1 .3 .Certificate not furnished regarding

				non filing of revision before concerned sessions judge . 4 .Certificate of good ground not furnished .
156	D-CMP/24817/2025	ASHOK KUMAR MOHAPATRA	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Pages No-52 58 65 68 and 70 be arranged properly.2.Some pages of A-3 and A-4 are illegible be replaced
157	D-CRLMC/18984/2025	SOUBHAGYA KUMAR DASH	2025-06-26	1. As per index Annexure-2 and 3 not described in the petition.
158	D-WP(C)/24902/2025	PAMI RATH	2025-06-26	1. Notification dated not correctly furnished sl. no. 5 in Index and line no.11 in page no.5 of the petition
159	D-RSA/24655/2025	DWARIKA PRASAD MOHANTY	2025-06-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
160	D-CRLMC/19003/2025	SIDHARTHA MISHRA	2025-06-26	Page nos 64 65 and 67 68 78 79 80 85 87 and 91 not neat
161	D-WP(C)/25424/2025	KAMALAKANTA MOHANTY	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Father of the petitioner not tally with cause title and affidavit. 2..Petition not correctly addressed to Honorable Court
162	D-WP(C)/25121/2025	SAMEER KUMAR DAS	2025-06-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 26-06-2025 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.